

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-22-2020

Suhas Naik

...Applicant

Versus

State of Goa and Others.

.... Respondents.

Shri Surendra Desai, Senior Advocate with Shri P. S. Shirodkar, Advocate for the Applicant.

Shri S. R. Rivankar, Special Public Prosecutor with Shri Gaurish Nagvenker, Additional Public Prosecutor for the Respondents No.1 and 2.

Coram : NUTAN D. SARDESSAI, J.

Date : 30th July, 2020

P.C.:

Shri S. R. Rivankar, learned Special Public Prosecutor seeks a week's time to file his reply.

2. In the meantime, issue notice to the respondent No.3, returnable on 06.08.2020.

3. Stands over on 06.08.2020.

Nutan D. Sardessai, J.